BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.636/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th February 2018, 10.30 A.M

Name of the Company	e of the Company Ameer Mahmood Shaikh -Vs- M/s National Industrial Apparels Pvt Ltd			
Under Section	97			
SI. Name & Designation of Authorized No. Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date	0.7
1. VICTOR D	VITA, ADV	to detitions	Dopon	1
2. ARPITA	HALDER, ADV		12/2/2018	

ORDER

Ld. Counsel for the petitioner is present. Nobody is present from the respondent's side.

Ld. Counsel appearing on behalf of the petitioner submits that he has already issued notice as directed but not filed affidavit of service effecting service on the Regional Director, Eastern Region and the Registrar of Companies, West Bengal. He is directed to file affidavit of service within 7 days. Awaiting reply from the Regional Director and the Registrar of Companies.

List it on 11/03/2017.

Sd

(Jinan K.R.) Member (J)